

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL PRINCIPAL

BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 632 of 2022

V.K. Tyagi

Applicant

Versus

State of Uttarakhand

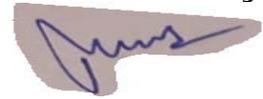
Respondents

## I N D E X

S.No.	Particulars	Pages
1.	Action taken report on behalf of the Uttarakhand Pollution Control Board	
2.	Annexure 1 A copy of the letter dated 22.07.2025	
3.	Annexure 2 A copy of the letter dated 29.08.2025	
4.	Annexure 3 A copy of the letter dated 15.09.2025	
5.	Annexure 4 A copy of the letter dated 20.09.2025	
6.	Annexure 5 A copy of the letter dated 30.09.2025 and action report	
7.	Annexure 6 A copy of the letter dated 04.10.2025	

8. Annexure 7  
Copy of the letter date 06.10.2025
- 9 Annexure 8  
A copy of the compilation of activities

Filed by



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New Delhi

Dated: 16.10.2025

**Action Taken Report on Behalf of Uttarakhand Pollution Control  
Board**

In the matter of  
Original Application no. 632 of 2022

V.K Tyagi

v.

State of Uttarakhand and Ors.

1. That the above-mentioned matter was listed for hearing on 03.07.2025 wherein the Hon'ble National Green Tribunal was pleased to issue the following directions: -

“ .....

*5. The respondents are directed to take requisite action and file action taken reports giving all requisite details regarding their action plan, remedial measures already taken/required to be taken, the budgetary allocation made/to be made, the timelines for execution/completion of the work and names of the agencies entrusted with the task of executing the work and names of the agencies entrusted with the task of monitoring the same.*

*6. Detailed action taken reports may be filed by the respondents with respect to all-relevant aspects as mentioned above within three months.*

.....”



2. That in compliance with the aforementioned directions, the instant action taken report is being filed. The action taken is detailed here under in chronological order:-

- a. That the Member Secretary, Uttarakhand Pollution Control Board vide letter dated 22.07.2025 informed the Additional Secretary, Forest, Environment Protection and Climate Change, regarding organizing a meeting of all concerned departments, in order to ensure that necessary and appropriate action is undertaken in compliance with the directions contained vide order dated 03.07.2025 passed by the Hon'ble Tribunal in Original Application No. 632 of 2022, V.K. Tyagi vs. State of Uttarakhand & Ors. In this connection, a copy of the letter dated 22.07.2025 is being marked and filed as **Annexure No. 1** to this report.
- b. That the Uttarakhand Pollution Control Board vide letter dated 29.08.2025 to District Magistrate, Haridwar informed that a meeting was held on 27.08.2025 under the chairmanship of the Principal Secretary, Department of Environment Protection and Climate Change. In the said meeting the Principal Secretary in compliance with the directions vide order dated 03.07.2025 passed by the Hon'ble Tribunal in Original Application No. 632 of 2022, V.K. Tyagi vs. State of Uttarakhand & Ors directed the District Magistrate Haridwar to obtain action plans from all the concerned departments and submit the compiled report to UKPCB. A copy of the letter dated 29.08.2025 is being marked and filed as **Annexure No. 02.**



- c. That the District Magistrate, Haridwar vide letter dated 15.09.2025 to the Member Secretary, Uttarakhand Pollution Control Board submitted the compiled action plan received from the concerned departments in compliance of the order dated 03.07.2025 passed by this Hon'ble Tribunal in Original Application No. 632 of 2022, V.K. Tyagi vs. State of Uttarakhand & Ors. In this connection, a copy of the letter dated 15.09.2025 along with the Action Plan is being filed and marked as **Annexure no. 3.**
- d. That the Member secretary, Uttarakhand Pollution Control Board vide letter dated 20.09.2025 submitted the complied action plan to Additional Secretary, Forest, Environment Protection and Climate Change, Uttarakhand government. In this connection, copy of the letter dated 20.09.2025 is being filed and marked as **Annexure no. 4.**
- e. That the District Magistrate, Haridwar, vide letter dated 30.09.2025, submitted the requisite information pertaining to the point no. 4.3(iii) of the Action Plan in accordance with the information send by the Executive Engineer, Irrigation Department and Horticulture Department, Uttarakhand. Copy of the letter dated 30.09.2025 and Action report is being filed and marked as **Annexure no. 5.**
- f. That a meeting was held on 03.10.2025 under the chairmanship of Principal Secretary, Environment Protection and Climate change Department to finalize action plans of concern departments.



- g. That in response to the discussion held during the Uttarakhand Payjal Water Resource Development and Construction Corporation vide letter dated 04.10.2025 informed the Member Secretary, Uttarakhand Pollution Control Board regarding the details of the present sewage infrastructure in Roorkee be included in the report and the Payjal Nigam has submitted the revised report. In this connection, copy of the letter dated 04.10.2025 and Action report is being filed and marked as **Annexure no.6.**
- h. That Municipal Commissioner, Municipal Corporation, Roorkee vide letter dated 06.10.2025 informed the District Magistrate, Haridwar that the Municipal Corporation Roorkee has received ₹693.72 lakh under SBM 1.0 scheme. Out of the said amount, an amount of Rs. 111.48 Lakh has been utilized by Municipal Corporation. Municipal Corporation is taking environmental clearance of setting up 450 solid waste management plant. In this connection, copy of the letter dated 06.10.2025 is being filed and marked as **Annexure no. 7.**
- i. That it is also decided during the meeting that the work related to Planting native riparian vegetation to stabilize riverbanks, enhance biodiversity, and naturally filter pollutants before entering the Solani River to be taken up by the forest department.
- j. That it is also decided during the meeting that the survey and monitoring of waste water discharging units as well as monitoring the Solani River at different location to be carried



out by Uttarakhand Pollution Control Board to explore the intervention of bio-remediation.

k. The information has been consolidated in tabular form showing name of departments' budgetary provisions and timeline for execution is prepared and being filed and marked as **Annexure no. 8 of this report.**

3. It is pertinent to mention that the Uttarakhand Pollution Control Board (UKPCB) is committed to ensure the compliance of the directions given by this Hon'ble Tribunal.

4. The above report is being submitted for the kind consideration of Hon'ble NGT.

Dated: 13<sup>th</sup> October, 2025

  
(Dr. Parag Madhukar Dhakate)  
Member Secretary

Uttarakhand Pollution Control Board



पत्रांक : यूकेपीसीबी/एच.ओ./सा0-183-631(II)/2025/१५५५,

दिनांक 22.07.2025

एन0जी0टी0 मैटर

सेवा में,

अपर सचिव

वन, पर्यावरण संरक्षण एवं जलवायु परिवर्तन  
उत्तराखण्ड शासन, देहरादून।

विषय:- मा0 हरित अधिकरण द्वारा मूल आवेदन संख्या 632/2022 वी0 के0 त्यागी बनाम उत्तराखण्ड राज्य एवं अन्य में पारित आदेश दिनांक 03.07.2025 के अनुपालन के सम्बन्ध में।

महोदया,

उपरोक्त विषयक मा0 राष्ट्रीय हरित अधिकरण में योजित मूल आवेदन सं0 632/2022 में पारित आदेश दिनांक 03.07.2025 का सन्दर्भ ग्रहण करना चाहें। मा0 राष्ट्रीय हरित अधिकरण द्वारा अन्य निर्देशों के साथ-साथ निम्नलिखित निर्देश निर्गत किये गये हैं:-

*5. The respondents are directed to take requisite action and file action taken reports giving all requisite details regarding their action plan, remedial measures already taken/required to be taken, the budgetary allocation made/to be made, the timelines for execution/completion of the work and names of the agencies entrusted with the task of executing the work and names of the agencies entrusted with the task of monitoring the same.*

तत्कम में अवगत कराना है कि सोनाली रिवर कैंचमेंट के संयुक्त आख्या राष्ट्रीय जलविज्ञान संस्थान से करायी गयी थी। जिसमें उनके द्वारा निम्न बिन्दुओं पर विस्तृत आख्या दी गयी है:-

- Identification/demarcation of area of Solani River and its translation on GIS Map;*
- Rehabilitation and management of its catchment area;*
- Encroachments on the same and removal thereof;*
- Tapping of all drains discharging in river Solani by construction of STPs etc.;*
- Review of existing treatment facilities for treatment of industrial effluents and domestic sewage and improvements required to be made; and*
- Reuse of treated water from STPs/CETPs for irrigation by connecting the same to irrigation canals/channels and industrial purposed by laying down pipelines connecting the concerned industries.*

*प्रस्तुत आख्या में निम्न संस्तुतियां की गई थी:-*

- Regular water quality monitoring of Solani River and the existing STP are being conducted by UKPCB on monthly basis. The Water quality monitoring of Solani River upstream and downstream of major towns/peri-urban clusters and the existing STP should also be carried out on quarterly basis by the third party i.e. national level institutes with NABL accredited Labs.
- The existing STP at Saliyar, Roorkee with the design capacity of 33 MLD is underutilized as only 6-7 MLD sewage is coming to the STP. The proposal for retrofitting for existing STP at Saliyar, Roorkee and for construction of new STP has been proposed by Uttarakhand Pey Jal Nigam. After execution of these works, it is expected that both the issued of under-utilization of existing STP and other sewage loads may be addressed significantly. There is need to execute this work as soon as possible detailing the milestones/deadlines for various steps.

3. UKPCB has reported that the existing industries do not discharge their effluents in the Solani River. However, considering the ongoing and expected future industrial developments in the Solani River Catchment especially near Bhagwanpur, Roorkee and Laksar, it is recommended that the upcoming industrial units should set Effluent Treatment Plant (ETP) alongwith recycling options to the maximum extent possible in their premises. The UKPCB should monitor on regular basis and ensure that no untreated industrial effluents may meet the Solani River.
4. Considering the diminishing non-monsoon flows in Solani River affecting the river ecosystem, the detailed plan for rejuvenation of Solani river should be prepared engaging the national level institutes with proven expertise on the same.

उक्त आख्या मा० हरित अधिकरण में प्रस्तुत की गई तत्क्रम में दिनांक 03.07.2025 में दिये गये निर्देशों के अनुपालन हेतु विभिन्न विभाग जिसमें जिला प्रशासन, हरिद्वार, सिंचाई विभाग, वन विभाग (कैम्पा), पुलिस, पेयजल निगम, उद्योग, प्रदूषण नियंत्रण बोर्ड, जल संस्थान की भागीदारी आवश्यक है।

इस सम्बन्ध में आपसे अनुरोध है कि शासन स्तर पर उक्त विभागों की बैठक आहूत करना चाहें जिससे कि मा० एन०जी०टी० के आदेशों के अनुरूप वांछित कार्यवाही करायी जा सके, साथ ही साथ उक्त हेतु नोडल विभाग भी नामित करना चाहें। प्रकरण पर अगली सुनवाई दिनांक 08.10.2025 को नियत है।

संलग्न: आदेश

भवदीय

  
(डा० पराग मधुकर घकाते)  
सदस्य सचिव

ok



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मुख्यालय

Annexure-2

उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड

"गौरा देवी पर्यावरण भवन"

46बी, आई.टी. पार्क, सहस्त्रधारा रोड़, देहरादून

E-mail : ukpeblegalcell@gmail.com, दूरभाष : 0135-2607092

पत्रांक : यूकेपीसीबी / एच.ओ. / सा0-183-631(II) / 2025 / 418,

दिनांक 27.08.2025

एन0जी0टी0 मैटर

सेवा में,

जिलाधिकारी,  
हरिद्वार।

विषय:- मा0 हरित अधिकरण द्वारा मूल आवेदन संख्या 632/2022 वी0 के0 त्यागी बनाम उत्तराखण्ड राज्य एवं अन्य में Action Plan/Execution Plan तैयार किये जाने के सम्बन्ध में।

महोदय,

उपरोक्त विषयक प्रकरण पर प्रमुख सचिव, पर्यावरण संरक्षण एवं जलवायु परिवर्तन विभाग, उत्तराखण्ड शासन की अध्यक्षता में दिनांक 27.08.2025 को आहूत समीक्षा बैठक का संज्ञान लेना चाहें। जिसमें आप भी VC के माध्यम से उपस्थित थे। प्रमुख सचिव महोदय द्वारा निर्देशित किया गया है कि प्रकरण पर मा0 हरित अधिकरण द्वारा पारित आदेश दिनांक 03.07.2025 में दिये गये निर्देशों के अनुपालन में सभी सम्बन्धित विभागों के Action Plan जिलाधिकारी के माध्यम से प्राप्त कर संकलित Action Plan सदस्य सचिव, प्रदूषण नियंत्रण बोर्ड को प्रेषित किया जाये। तत्क्रम में आपसे अपेक्षित है कि संलग्न क्रियाकलापों के सम्पादन हेतु सुझाये गये बिन्दुओं पर Action Plan तैयार करवाकर 07 दिनों के अन्तर्गत इस कार्यालय को प्रेषित करने का कष्ट करें। जिससे की प्रमुख सचिव महोदय को उक्तानुसार प्रकरण प्रस्तुत किया जा सके।

संलग्न: उपरोक्तानुसार

भवदीय

  
(डा0 पराग मधुकर धकाते)  
सदस्य सचिव

प्रतिलिपि:- क्षेत्रीय अधिकारी, क्षेत्रीय कार्यालय, उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड, रुड़की को इस निर्देश के साथ की जिलाधिकारी, हरिद्वार से समन्वय स्थापित कर वांछित रिपोर्ट 07 दिनों के अन्तर्गत मुख्यालय प्रेषित कराना सुनिश्चित करें।

  
सदस्य सचिव

on

प्रेषक,

जिलाधिकारी,  
हरिद्वार।

सेवा में,

सदस्य सचिव,  
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड,  
गौरा देवी पर्यावरण भवन,  
46बी, आई0टी0, पार्क, सहस्त्रधारा रोड,  
देहरादून

संख्या:-1366/एल0बी0ए0/2025-26

दिनांक:-15 सितम्बर, 2025

विषय:- मा0 हरित अधिकरण द्वारा मूल आवेदन संख्या-632/2022 वी0के0 त्यागी बनाम उत्तराखण्ड राज्य एवं अन्य के Action Plan/Execution Plan तैयार किये जाने के संबंध में।

महोदय,

कृपया उपरोक्त विषयक आपके कार्यालय पत्रांक-यूकेपीसीबी/एच0ओ0/सा0-183-631(II)/2025/918 दिनांक 29.08.2025 का संदभ ग्रहण करने का कष्ट करें। जिसमें उल्लिखित है कि प्रमुख सचिव, पर्यावरण संरक्षण एवं जलवायु परिवर्तन विभाग, उत्तराखण्ड शासन की अध्यक्षता में दिनांक 27.08.2025 को आहूत समीक्षा बैठक में प्रमुख सचिव महोदय द्वारा निर्देशित किया गया है कि प्रकरण पर मा0 हरित अधिकरण द्वारा पारित आदेश दिनांक 03.07.2025 में दिये गये निर्देशों के अनुपालन में सभी संबंधित विभागों के Action Plan अधोहस्ताक्षरी के माध्यम से प्राप्त कर संकलित Action Plan सदस्य सचिव, प्रदूषण नियंत्रण बोर्ड को प्रेषित किया जायें।

अतः मा0 हरित अधिकरण द्वारा पारित आदेश दिनांक 03.07.2025 में दिये गये निर्देशों के अनुपालन में सभी संबंधित विभागों के Action Plan तैयार किया गया है, जो मूलरूप में संलग्न कर अग्रेत्तर आवश्यक कार्यवाही हेतु सादर प्रेषित है।

संलग्न-मूलरूप में।

भवदीय,

  
(मयूर दीक्षित)  
जिलाधिकारी  
हरिद्वार।

In the matter of OA No. 632 of 2022  
V.K. Tyagi Vs. State of Uttarakhand  
Activities to be undertaken in compliance of the orders passed by the Hon'ble NGT.

S.N.	Activities	Name of the Department from which Execution Plan of Actions may be sought	Budget Utilized /Available (Rs.)	Estimated Budget (Rs.)	Timeline for execution of proposed activities
<b>1</b>	<b>Identification and Demarcation of its Flood plain zone.</b>				
	<p>i. Delineation of Floodplain by using <b>Hydrological &amp; hydraulic studies</b> of the river are conducted.</p> <p>ii. Classification of Flood plain zones.</p> <p>iii. Ground truthing of demarcation of Flood Plain Zone.</p> <p>iv. Floodplain zoning maps and regulations are officially notified by the state government.</p> <p>v. Public awareness campaigns are conducted to inform local residents, farmers, and industries.</p>	<p>Executive Engineer, Irrigation Division, Roorkee:</p> <p>1. All flood plain related field activities i.e. Hydrological &amp; hydraulic studies/modeling, ground truthing and temporary demarcation on ground using 1:25 years and 1:100 years flood returned period data etc. have been carried out and Draft Flood Plain Zoning notification was issued on dated 14.10.2024. Hearing on objections were conducted on 28.12.2024 and proposal is under consideration before the State Government. (Annexure No. -1 &amp; Annexure No. -2).</p>	Rs. 35.00 Lakh (Utilized)	--	Completed

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V.K. Tyagi

vi. Local bodies integrate FPZ norms into land-use plans, master plans, and building bye-laws.	2. Permanent Demarcation pillars of Flood Plain Zoning. (Annexure No. 3)	--	Rs. 97.60 Lakh	6 Months (After final notification of Flood Plain Zoning).
<b>2 Identification and removal of encroachments on its river bed/catchments area</b>				
i. Identification of encroachment on Solani River bed/catchments area.	Irrigation Department Uttarakhand.	NA	NA	NA
ii. Removal of encroachment on Solani River bed/catchments area.	No encroachment on Solani River bed /Catchment is reported. (Annexure No. 3)	NA	NA	NA
<b>3 Tapping of Drains discharging domestic sewage/industrial effluents in it for ensuring that untreated domestic sewage/industrial effluents is not discharged in it.</b>				
i. Identification of drains and Tapping of drains discharging domestic sewage in to river Solani.	Uttarakhand Peyjal Nigam: Uttarakhand Peyjal Nigam (UKPJN) has identified 13 drains discharging wastewater in to river Solani at Roorkee. UKPJN has prepared a proposal for following activities:	NA	Rs. 15664.09 Lakh	Preparatory Work: 06 Months
ii. Establishment of Interception & Diversion (I&D) structures for drains and appropriate capacities STPs for treatment for domestic wastewater drains.	i) Nala Tapping (I&D Structure): 10 Nos. for 13 drains. ii) Interception/Carrier Lines: 4.02 Km. (Di K-7 pipes, 250-800 mm dia).			Execution & Capital works: 24 Months.

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	<p>iii) Sewage Pumping Station (SPS): 01 Nos. at Shamsan Ghaat, Mahigram to collect flow of 9 drains).</p> <p>iv) Rising Main: 3.20 Km. 600 mm dia DI K-9 pipes (from SPS to STP)</p> <p>v) Sewage treatment plant: 01 No. 14 MLD capacity near Shamsan Ghaat. (Annexure No. 4).</p>	NA	No additional budget is required.	From September, 2025 onwards
2121	<p>iii. Identification of drains discharging industrial effluents in to river Solani for ensuring that untreated industrial effluents is not discharged in to Solani river.</p>	<p>Uttarakhand Pollution Control Board, Regional Office, Roorkee:</p> <p>No industrial drain discharge in to the River Solani. However, strict vigilance will be carried out. Water Quality Monitoring at upstream and downstream of Roorkee at Solani River will be carried out on monthly basis from September, 2025 onwards. (Annexure No. 5).</p>		

*M/S*

4 Rehabilitation and Management of Solani River Catchment area.

4.1	Pollution Control and Waste Management:			
<p>i. Sewage Treatment Plants (STPs): Establish of STPs in urban centers to treat sewage and ensure discharge meets environmental standards.</p>	<p><b>Uttarakhand Peyjal Nigam:</b> Uttarakhand Peyjal Nigam has prepared a proposal for inter caption and Diversion of 13 identified drains and establishment of 01 SPS and 01 STP. (Annexure No. 4).</p>		<p>Activities covered under Point No. 3 (i) &amp; (ii).</p>	<p>Activities covered under Point No. 3 (i) &amp; (ii).</p>
<p>ii. Industrial Effluent Treatment: Mandatory installation of plants to ensure compliance with strict environmental discharge norms.</p>	<p><b>Uttarakhand Pollution Control Board, Regional Office, Roorkee:</b> Industrial units generate process wastewater is mandatory to establish and operated Effluent Treatment Plant (ETP) of appropriate capacity. Performance assessment of ETPs is done from time to time. In case of non-compliance or non-performance w.r.t. to outlet standards prescribed under the Environment (Protection) Rules, 1986 (as amended), action is taken under section 33(A) of the Water (Prevention and Control of Pollution) Act, 1974 (as amended), which includes issuance of Show Cause Notice or Closure Order and imposition of an environmental compensation.</p>		<p>No additional budget is required.</p>	<p>Regular activity.</p>

2122

*Sharma*



<p>enhance biodiversity, and naturally filter pollutants before entering the Solani river.</p>	<p>planted in the areas of village Rampur, Ibrahimpur, Malakpur-Latifpur &amp; Roorkee. the estimated cost is around Rs. 226.39 Lakh. (Annexure No. 3)</p> <p>ii) <b>Haridwar Forest Division:</b> River Solani passes two Forest Ranges namely Roorkee Range and Laksar Range. As there is no forest land along the banks of river Solani under Roorkee Range, therefore, no plantation is proposed. Plantation in the Non Forest land has been proposed by Irrigation Department. In Laksar Range, river Solani passes through approx. 1200 meters patch having dense forest, therefore, additional plantation is not feasible in the said area. (Annexure No. 8)</p>	<p>NA</p>	<p>--</p>	<p>--</p>
<p>ii. <b>Wetland Restoration:</b> Creation and Restoring wetlands in catchment areas to naturally filter water, trap sediments, absorb nutrients, and support wildlife habitats.</p>	<p><b>Executive Engineer, Irrigation Division, Roorkee:</b> No wetland is located in the catchment area of river Solani, therefore, no activity is proposed. (Annexure No. 3)</p>	<p>NA</p>	<p>NA</p>	<p>NA</p>

*MSR*

	<p>iii. Bioremediation: Using plants, microbes, and fungi for bioremediation to naturally degrade pollutants and restore Solani river ecosystem balance.</p>	<p><b>Executive Engineer, Irrigation Division, Roorkee:</b> Considering the nature of river Solani, bio-remediation is not feasible for river Solani. (Annexure No. 3)</p>	NA	NA	NA
4.3	<p><b>Water Resource Management:</b></p> <p>i. Rainwater Harvesting: Promoting rainwater harvesting to recharge groundwater, reduce runoff, and sustain river base flow in dry periods.</p> <p>ii. Check Dams and Reservoirs: Building check dams and reservoirs in catchment areas to store rainwater, recharge groundwater, and regulate river flow during dry periods.</p> <p>iii. Efficient Irrigation Practices: Promoting drip and sprinkler irrigation to enhance water efficiency and reduce agricultural runoff.</p>	<p><b>Executive Engineer, Irrigation Division, Roorkee:</b> Estimate of 9 Nos. of check dams proposed in tributaries of river Solani in Bhagwanpur Block for restoration and recharge of groundwater costing around Rs. 49.38 Lakh. (Annexure No. 3)</p>	--	Rs. 49.38 Lakh	6 Months

*W.P.*

**Community Engagement and Awareness:**

<p>i) <b>Public</b> Awareness Campaigns: Organizing awareness campaigns through schools, colleges, and community centers to educate locals on river conservation and pollution reduction.</p>	<p><b>Uttarakhand Pollution Control Board, Regional Office, Roorkee:</b></p> <p>Awareness campaigns with active participation of school, colleges and communities will be carried out. Various environmental components viz. water quality of river, sewage management, solid waste management plastic waste management, river conservation, pollution reduction etc. through engagement of voluntary organization and community based organizations.</p>	--	Rs. 2.0 Lakh	06 Months
<p>ii) <b>Community Participation:</b> Empowering communities to monitor, clean, and restore rivers through active participation and ownership.</p> <p>iii) <b>Sustainable Practices</b> Promotion: Promoting sustainable farming practices to minimize chemical runoff and protect river health.</p>	<p>(Annexure No. 5).</p>			
<p>iv) <b>Regulatory Framework:</b> Strengthening enforcement of water pollution laws through regular monitoring and strict penalties to ensure compliance.</p>	<p><b>Uttarakhand Pollution Control Board, Regional Office, Roorkee:</b></p> <p>Industrial units generate process wastewater is mandatory to establish and operated Effluent Treatment Plant (ETP) of appropriate capacity. Performance assessment of ETPs is done from time to time. In case of non-</p>	--	No additional budget is required for the same.	Regular activity

*W.P.*

compliance or non-performance w.r.t. to outlet standards prescribed under the Environment (Protection) Rules, 1986 (as amended), action is taken under section 33(A) of the Water (Prevention and Control of Pollution) Act, 1974 (as amended), which includes issuance of Show Cause Notice or Closure Order and imposition of an environmental compensation.

Similarly, the industrial units generating hazardous wastes through their manufacturing operations is required to ensure appropriate handling, collection, storage and disposal of hazardous wastes as per provisions of the Hazardous & Other Wastes (Management & Transboundary Movement) Rules, 2016 (as amended). In case of non-compliance w.r.t. to stipulated norms and guidelines issued by the Central Pollution Control Board from time to time, action is taken under section-5 of the Environment (Protection) Act, 1986 (as amended), which includes issuance of Show Cause Notice or Closure Order and imposition

*MS*

2128

<p>v) Inter-agency Coordination: Enhancing collaboration among government agencies, NGOs, and local bodies for a unified and effective river rejuvenation approach.</p>		<p>of an environmental compensation. (Annexure No. 5).</p>							
<p>vi) Funding and Incentives: Mobilizing funding and incentives from government, international bodies, and private sector to support river rejuvenation and sustainable practices.</p>									

Regional Officer  
 Uttar Pradesh Pollution Control Board  
 Roorkhee, Distt. Haridwar

अधिसासी अभियन्ता  
 सिवाई खण्ड रुड़की

E.O.  
 P.O. Ghaguarapur

M.N.A., Roorkhee  
 नगर आयुक्त  
 नगर निगम रुड़की

(C. George)  
 M.C.D.N.

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JMN

प्रभागीय वनाधिकारी  
 हरिद्वार वन प्रभाग  
 हरिद्वार

जिलाधिकारी  
 हरिद्वार



मुख्यालय  
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड  
"गौरा देवी पर्यावरण भवन"  
46बी, आई.टी. पार्क, सहस्त्रधारा रोड़, देहरादून  
E-mail : ukpcblegalcell@gmail.com, दूरभाष : 0135-2607092

पत्रांक : यूकेपीसीबी / एच.ओ. / सा0-183-631(II) / 2025 / 1034-

दिनांक २०.09.2025

एन0जी0टी0 मैटर

सेवा में,

अपर सचिव  
वन, पर्यावरण संरक्षण एवं जलवायु परिवर्तन  
उत्तराखण्ड शासन, देहरादून।

विषय:- मा0 हरित अधिकरण द्वारा मूल आवेदन संख्या 632/2022 वी0 के0 त्यागी बनाम उत्तराखण्ड राज्य एवं अन्य में Action Plan/Execution Plan तैयार किये जाने के सम्बन्ध में।

महोदय,

उपरोक्त विषयक प्रकरण पर प्रमुख सचिव, पर्यावरण संरक्षण एवं जलवायु परिवर्तन विभाग, उत्तराखण्ड शासन की अध्यक्षता में दिनांक 27.08.2025 को आहूत समीक्षा बैठक का संज्ञान लेना चाहें। प्रमुख सचिव महोदय द्वारा निर्देशित किया गया है कि प्रकरण पर मा0 हरित अधिकरण द्वारा पारित आदेश दिनांक 03.07.2025 में दिये गये निर्देशों के अनुपालन में सभी सम्बन्धित विभागों के Action Plan जिलाधिकारी के माध्यम से प्राप्त कर संकलित Action Plan सदस्य सचिव, प्रदूषण नियंत्रण बोर्ड को प्रेषित किया जाये। तत्क्रम में जिलाधिकारी हरिद्वार से प्राप्त संकलित कार्य योजना अग्रिम आवश्यक कार्यवाही हेतु प्रेषित है।

संलग्न: उपरोक्तानुसार

भवदीय

(डा0 पराग मधुकर धकाते)

सदस्य सचिव

OK

प्रेषक,

जिलाधिकारी,  
हरिद्वार।

सेवा में,

सदस्य सचिव,  
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड,  
गौरा देवी पर्यावरण भवन,  
46बी, आई0टी0, पार्क, सहस्त्रधारा रोड,  
देहरादून

संख्या:—

80 / एल0बी0ए0 / 2025-26

दिनांक:—30 सितम्बर, 2025

विषय:—

मा0 हरित अधिकरण द्वारा मूल आवेदन संख्या-632 / 2022 वी0के0 त्यागी बनाम उत्तराखण्ड राज्य एवं अन्य के Action Plan/Execution Plan तैयार किये जाने के संबंध में।

महोदय,

कृपया उपरोक्त विषयक आपके कार्यालय पत्रांक-यू0के0पी0सी0बी0 / एच0ओ0 / NGT/GEN-183-631(vol-II)/2025-1068 दिनांक 25 सितम्बर, 2025 का संदर्भ ग्रहण करने का कष्ट करें। जिसमें उल्लिखित है कि Action Plan के संकलित रिपोर्ट के पृष्ठ संख्या-7 पर Action Point 4.3(iii) "Efficient irrigation practices....run of" के क्रम में वांछित विवरण उपलब्ध कराये जाने की अपेक्षा की गयी है।

अतः उक्त क्रम में कार्य-योजना के बिन्दु संख्या-4.3(iii) बिन्दु के संबंध में अधिशासी अभियन्ता, सिंचाई खण्ड, रूडकी एवं मुख्य उद्यान अधिकारी, हरिद्वार द्वारा प्रेषित सूचनाओं के क्रम में संकलित कार्य-योजना बिन्दु संख्या-4.3(iii) वांछित संलग्नकों सहित अवलोकनार्थ एवं अग्रेत्तर आवश्यक कार्यवाही हेतु सादर प्रेषित है।

**संलग्नक-यथोपरि।**

भवदीय,

  
(मयूर दीक्षित)  
जिलाधिकारी  
हरिद्वार।



2131 क्षेत्रीय कार्यालय  
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड  
सिंचाई परिकल्प भवन परिसर, रूड़की -247667 हरिद्वार  
E-mail: rorueppcb2013@gmail.com

पत्रांक-यूकेपीसीबी/आर0ओ0आर0/सा0-147(42-11)/2025/1242  
पंजीकृत डाक/ई-मेल द्वारा

दिनांक: 30.09.2025

सेवा में,

अपर जिलाधिकारी-वि0/रा0,  
जिला-हरिद्वार।

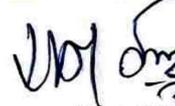
विषय:- मा0 राष्ट्रीय हरित अधिकरण द्वारा मूल आवेदन सं0-632/2022 वी0के0 त्यागी बनाम उत्तराखण्ड राज्य एवं अन्य में Action Plan/Execution Plan तैयार किये जाने के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक अपने पत्र सं0-53/एल0बी0ए0/2025-26 दिनांक 26.09.2025 का सन्दर्भ ग्रहण करने का कष्ट करें। उक्त क्रम में कार्य-योजना के बिन्दु सं0-4.3(iii) बिन्दु के सम्बन्ध में अधिशासी अभियंता, सिंचाई खण्ड, रूड़की एवं मुख्य उद्यान अधिकारी, हरिद्वार द्वारा प्रेषित सूचनाओं के क्रम में संकलित कार्य-योजना बिन्दु सं0-4.3(iii) वांछित संलग्नकों सहित अवलोकनार्थ एवं अग्रेतर कार्यवाही हेतु सादर प्रेषित है।

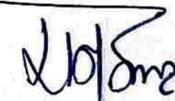
संलग्नक:-यथोपरि।

भवदीय,

  
30.09.2025  
(डा0 राजेन्द्र सिंह)  
क्षेत्रीय अधिकारी

प/क

प्रतिलिपि:- सदस्य सचिव महोदय, उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड, देहरादून को विषयगत प्रकरण में बोर्ड मुख्यालय के पत्र दिनांक 25.09.2025 के अनुपालन में संलग्नकों सहित सूचनार्थ एवं आवश्यक कार्यवाही हेतु सादर प्रेषित है।

  
30.09.2025  
क्षेत्रीय अधिकारी

प/क

In the matter of OA No. 632 of 2022  
V.K. Tyagi Vs. Sate of Uttarakhand  
Activities to be undertaken in compliance of the orders passed by the Hon'ble NGT.

S.N.	Activities	Name of the Department from which Execution Plan of Actions may be sought	Budget Utilized /Available (Rs.)	Estimated Budget (Rs.)	Timeline for execution of proposed activities
4	<b>Rehabilitation and Management of Solani River Catchment area.</b>				
4.3	<b>Water Resource Management:</b>				
	iii. Efficient Irrigation Practices: Promoting drip and sprinkler irrigation to enhance water efficiency and reduce agricultural runoff.	<b>Executive Engineer, Irrigation Division, Roorkee:</b> The Executive Engineer, Tubewell Division, Roorkee has already submitted a proposal for reconstruction of 07 Nos. failure Tubewells based on sprinkler irrigation. Proposal is under consideration before the Government level. <b>(Annexure -01).</b>	NA	Rs. 613.16 Lakh	Not specified
		<b>Chief Horticulture Officer, Haridwar:</b> The Chief Horticulture Officer Haridwar has submitted a proposal of Rs. 281.46 Lakh under the Pradhanmantri Micro Irrigation Scheme (RKVY/PDMC) for financial assistance. The Proposal comprising of Drip Irrigation, Mini Sprinkler Irrigation, Portable Sprinkler Irrigation, Rain Gun systems for various horticultural crops. <b>(Annexure -02).</b>	NA	Rs. 281.46 Lakh	Year 2025-26

J.K. Tyagi \*\*\*\*\*

✓  
जिलाधिकारी  
हरिद्वार

2133

कार्यालय

अधिशाली अभियन्ता, सिंचाई खण्ड रुडकी  
सिंचाई परिकल्प भवन परिसर, रुडकी-247667  
(ई-मेल-eeidroorkee@gmail.com)



सेवा में,

अपर जिलाधिकारी (वि०/रा०)  
हरिद्वार।

दिनांक:- 27/09/25

पत्रांक:- 2529/सि०ख०रू०/बाढ़ मैदान परिक्षेत्रण,

विषय:- मा० हरित अधिकरण द्वारा मूल आवेदन संख्या-632/2022 वी०के० त्यागी बनाम उत्तराखण्ड राज्य एवं अन्य में Action Plan/Execution Plan तैयार किये जाने के सम्बन्ध में।

सन्दर्भ:- आपका कार्यालय पत्र सं०-53/एल०बी०ए०/2025-26, दिनांक-26.09.2025।

महोदय,

उपरोक्त विषयक सन्दर्भित पत्र के सम्बन्ध में अवगत कराना है कि मा० हरित अधिकरण द्वारा मूल आवेदन संख्या-632/2022 वी०के० त्यागी बनाम उत्तराखण्ड राज्य एवं अन्य में Action Plan/Execution Plan तैयार किये जाने के सम्बन्ध में सूचना प्रेषित करने हेतु निर्देशित किया गया है।

अतः सिंचाई विभाग से सम्बन्धित सूचना संलग्न कर अग्रिम आवश्यक कार्यवाही हेतु प्रेषित है।

संलग्नक - उपरोक्तानुसार (Annexure-3)

27.9.25  
अधिशाली अभियन्ता  
सिंचाई खण्ड रुडकी

पत्रांक:- /सि०ख०रू०/बाढ़ मैदान परिक्षेत्रण, तदिनांक :-  
प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है।

1. क्षेत्रीय अधिकारी, उत्तराखण्ड प्रदुषण नियंत्रण बोर्ड, रुडकी।
2. अधिशाली अभियन्ता, नलकूप खण्ड रुडकी।

अधिशाली अभियन्ता  
सिंचाई खण्ड रुडकी

कार्यालय  
अधिशाली अभियन्ता  
नलकूप खण्ड, रूडकी

पत्रांक- 2334 / न0ख0रू0 / जनरल,

दिनांक 22/09.2025

विषय:-मा0 हरित अधिकरण द्वारा आवेदन संख्या-632 / 2022 बी0के0 त्यागी बनाम उत्तराखण्ड राज्य एवं अन्य में Action Plan/Execution Plan तैयार किये जाने के सम्बन्ध में

सन्दर्भ:-जिलाधिकारी महोदय का पत्रांक 53 / एल0बी0ए0 / 2025-26 / दिनांक 26.09.2025

अधिशाली अभियन्ता, सिचाई खण्ड, रूडकी।

उपरोक्त विषयक सन्दर्भित पत्र के क्रम में अवगत कराना है कि सदस्य सचिव उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड, देहरादून के पत्रांक यू0के0पी0सी0बी0 / एच0ओ0 / NGT/GEN-183-631(vol-II)/2025-1068 दिनांक 25 सितम्बर 2025 के सन्दर्भ में बिन्दु 4.3 (iii) के क्रम में Annexure-3 उक्त Efficient Irrigation practices के क्रम उल्लेखित "Drip & sprinkler Irrigation is majorly used by agriculture Department to increase fertility of soil and increase Efficiency/Productivity of crops" के अन्तर्गत नलकूप खण्ड रूडकी के द्वारा वित्तीय वर्ष 2024-25 में नाबार्ड मद के अन्तर्गत 07 संख्या असफल राजकीय नलकूपों की स्प्रिंकलर आधारित पुनःनिर्माण की योजना में sprinkler system के माध्यम से कुल 35 है0 सिचाई का प्राविधान किया गया है, जिसमें योजना की कुल लागत रू0 613.16 लाख है। उक्त योजना शासन स्तर पर वित्तीय स्वीकृति हेतु लम्बित है।

- संलग्नक:-1. Front Page of Project  
2. Salient Feature  
3. Abstract of Cost  
4. Sprinkler Rate Analyses

  
अधिशाली अभियन्ता  
नलकूप खण्ड, रूडकी  


# सिंचाई विभाग उत्तराखण्ड



जनपद हरिद्वार के विकासखण्ड रुडकी में नाबार्ड मद के अन्तर्गत  
स्प्रिंकलर आधारित 07 न0 असफल राजकीय नलकूपों के पुनःनिर्माण  
की योजना।

(लागत रू0 613.16 लाख)

योजना प्रेषण का वर्ष 2024-25

अधिशायी अभियन्ता  
नलकूप खण्ड, रुडकी

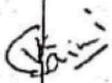
अधीक्षण अभियन्ता  
नलकूप मण्डल, रुडकी

अधिशायी अभियन्ता  
नलकूप खण्ड, रुडकी

2136

**TUBEWELL DIVISION ROORKEE****Re-Construction of 07 No State Tubewell With Sprinkler System at Block-Roorkee Distt. Haridwar****SALIENT FEATIRES**

1	Name of Divison	TUBEWELL DIVISION ROORKEE	
2	Name of Circle	TUBEWELLCIRCLE ROORKEE	
3	Name of Project	Re-Construction of 07 No State Tubewell With Sprinkler System at Block-Roorkee Distt. Haridwar	
4	Location		
	Name of Distract	Haridwar	
	Name of Block	Roorkee	
	Name of Villages	Harjoli Jhojha, Nanhera Amanatpur, Padli Gujjar, Paniyala, Khatakheri, Gummawala, Kishanpur	
	Vidhan Shabha	Jhabrera, Piran Kaliyar, Bhagwanpur	
5	Geographical Location		
	Latitude	As per List Attached	
	Longitude	As per List Attached	
6	Estimated Cost (in Lac.)	613.16	
7	Annual Gain From Crop Production After full Irrigation	353.21	
8	Revenue Receipt Annually	1.18	
9	Cost per Hectare	1.752	
10	Benefit Cost Ratio	2.98 :1	
11	CCA (in Hectare)	350.0	
12	Annual Irrigation (in Hectare)	Kharif	245.0
		Rabi	280.0
		<b>Total</b>	<b>525.0</b>
13	Water Source	Under Ground Water	
14	Average Drilling Depth per Tubewell	160 Mtr	
15	Total S.T.W	07 No	
16	Distribution System		
	a. Pvc Pipe (200 mm. dia.)	12.6 Km.	
	b. HDPE Sprinkler Pipe Line System	1.4 Km.	
17	Discharge	1.0 Cuces	
18	Pump Set	20 H.P	



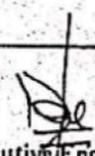
Junior Engineer

Tubewell Division Roorkee



Assistant Engineer

Tubewell Division Roorkee



Executive Engineer

Tubewell Division Roorkee

अधिसारिता अभियन्ता  
नरपुत्रा, रूरकी  
(Low)

**Re-Construction of 07 State Tubewells With Sprinkler System at Block - Roorkee, District Haridwar, Under the Head NABARD 2024-25**

**ABSTRACT OF COST**

Block-Roorkee

Sl. No	Name of Item	Details	Unit	Quantity of work	Rate (Rs.)	Amount (Rs. Lakh)
1	Equipment:-					
	a. Drilling & Development of Tubewell.	See Page No 27	job	1.00	31.11	31.11 /
	b. Installation of Pumping set & its accessories.	See Page No 28	job	1.00	7.58	7.58 /
					Total Rs.	38.68 /
2	C- Works:-					
	a. Re-Construction of Pump House.	See Page No 29	No	1.00	2.87	2.87 /
	b. Construction of Stabilizer Room.	See Page No 33	No	1.00	1.47	1.47 /
	c. Construction of Boundary Wall.	See Page No 36	No	1.00	2.45	2.45 /
	d. Construction of Header	See Page No 38	No	1.00	0.84	0.84 /
	e. Sluice Valve i/c civil work	See Page No 40	No	2.00	0.37	0.75 /
	f. Construction of Delivery Tank	See Page No 42	No	1.00	0.53	0.53 /
	g. Laying of PVC Pipe line (8" dia.)	See Page No 44	Km.	1.80	9.01	16.21 /
	h: HDPE Sprinkler Pipe line System (200 Mtr Per STW)	See Page No 49	Job.	1.00	7.54	7.54 /
					Total Rs.	32.66 /
3	Energization Charges of S.T.W's	See Page No 47	job	1	1.43	1.43 /
					Total	1.43 /
					Abstract of cost (A)	72.78 /
4	2% Contingency				(B)	1.46 /
					Total Rs. C = (A+B)	74.23 /
5	18% GST On C (Rs.74.23)				(D)	13.36 /
					G.Total (C+D)	87.59 /

CHECKED BY

DRAUGHTSMAN

Say Rs. 87.59 /STW

For 07 No STW

7

अधिशस्ता अभियन्ता  
नलकूप खाण्ड रुड़की  
X 87.59

= 613.16 Lac.

Junior Engineer  
Tubewell Division, Roorkee

Assistant Engineer  
Tubewell Division, Roorkee

Executive Engineer  
Tubewell Division, Roorkee

**Re-Construction of 07 State Tubewells With Sprinkler System at Block -  
Roorkee, District Haridwar, Under the Head NABARD 2024-25**

**Rate Analysis**

Name of Project- Re-Construction of 07 No. STW At Block-Roorkee Distt-Haridwar  
Area- 5 Hac. 1 Hac.

SL.No.	Items Description	Unit	Quantity	Rate	Amount
1	Providing, Laying, Jointing and commissioning of HDPE pipe of following diameter and class confirming to IS 4984-Latest in distribution line for irrigation in agriculture fields with fusion welding process i/c Trenching & back filling , testing of joints with field 40 mm. outlet assembly.				
i	HDPE pipe 140 mm dia PN 6 - SDR21	Mtr.	200.00	1235.00	247000.00
ii	HDPE pipe 110 mm dia PN 6 - SDR21	Mtr.	80.00	806.00	64480.00
iii	HDPE pipe 75 mm dia PN 6 - SDR21	Mtr.	200.00	455.00	91000.00
2	QRC pipe 75 mm (6m length)	Set	25.00	1550.00	38750.00
3	QRC pipe 75 mm (3m length)	Set	25.00	800.00	20000.00
4	Sub- Total ( A)				461230.00
5	HDPE & QRC Fittings & Accessories @ of (A)			10%	46123.00
6				<b>Sub- Total ( B)</b>	<b>507353.00</b>
7	G.I. Riser Pipe 1" x 1 mtr. Assembly.	set	80.00	990.00	79200.00
8	Sprinkler Nozzle 3/4", 15 mtr. Radius, 0.57 Lps discharge (5035SD)	Set	80.00	615.00	49200.00
9	Sprinkler QC ML outlet Assy. PE 75X75X75	Set	5.00	2690.00	13450.00
10	Sprinkler QC ML Pump Contr. FLA 75mm. fem.	Set	5.00	682.00	3410.00
11	Providing and fitting of ISI marked Sluice Valve (SIR or equivalent) P.N-1.6, C.I body including all cost of material, labour, carriage & T&P charges.				
i	150 mm.	Nos.	1.00	19220.00	19220.00
ii	100 mm.	Nos.	5.00	11398.00	56990.00
12	Sub- Total- (C)				221470.00
13	G.I./M.S./C.I. etc. fittings & accessories @ on (C)			10%	22147.00
14				<b>Sub- Total- (D)</b>	<b>243617.00</b>
15	Field outlets .30x.30x1.2 m. with PCC blocks complete.	Nos.	5.00	590.00	2950.00
16					
17				<b>Total Amount (B+D+15)</b>	<b>753920.00</b>
				Say Rs.	7.54

**CHECKED BY**

**DRAUGHTSMAN**

*Staini*  
Junior Engineer  
Tubewell Division Roorkee

*[Signature]*  
Assistant Engineer  
Tubewell Division Roorkee

*[Signature]*  
Executive Engineer  
Tubewell Division Roorkee

अधिशाली अभियन्ता  
नलकूप खण्ड रुड़की  
*[Signature]*

कार्यालय:- मुख्य उद्यान अधिकारी हरिद्वार।

पत्रांक 1291 / आपदा क्षति / 2025-26

दिनांक 26/9/2025

सेवा में

जिलाधिकारी महोदय,  
हरिद्वार।

विषय

राष्ट्रीय ग0 हरित अभिकरण द्वारा मूल आवेदन संख्या 632/2022 वी0के0त्यागी बनाम उत्तराखण्ड राज्य एवं अन्य के Action Plan/Execution Plan तैयार करने विषयक।

महोदय,

उपरोक्त विषयक आपके द्वारा चाही गयी सूचना के क्रम में सूचना संलग्न कर आपकी सेवा में आवश्यक कार्यवाही हेतु सादर प्रेषित है।

भवदीय

  
मुख्य उद्यान अधिकारी  
हरिद्वार

पत्रांक 4032 RKVY/PDMC/ 2024-25

दिनांक 15 जनवरी, 2025

सेवा में,

मुख्य कृषि अधिकारी  
हरिद्वार।

विषय - प्रधानमंत्री सूक्ष्म सिंचाई योजना (RKVY/PDMC) वित्तीय वर्ष 2025-26  
की कार्य योजना का प्रेषण।

महोदय,

उपरोक्त विषयक प्रधानमंत्री सूक्ष्म सिंचाई योजना (RKVY/PDMC) वित्तीय वर्ष 2025-26 की कार्य योजना जिला स्तरीय समिति के अनुमोदन हेतु संलग्न कर आपकी सेवा में सादर प्रेषित है।

संलग्न- कार्ययोजना।

भवदीय

  
मुख्य उद्यान अधिकारी  
हरिद्वार।

पत्रांक / उक्तदिनांकित

प्रतिलिपि : नोडल अधिकारी राष्ट्रीय सूक्ष्म सिंचाई मिशन उद्यान एवं खाद्य प्रसंस्करण  
उत्तराखण्ड राजकीय उद्यान, सर्किट हाउस, देहरादून।

  
मुख्य उद्यान अधिकारी  
हरिद्वार।

## AAP 2025-26 under RKVY(PDMC)

Sl. No.	Particular / Crop	Spacing (mxm)	Rate of Assistance					General Beneficiary				
			Area (ha)	Total cost Including 25% extra	Gol Share	State Share	Farmer share	Total No of Beneficiaries	Total Area	Target		
										Gol Share	State Share	Total subsidy
01	02	03	04	5	06	07	8	9	10	11	12	13
1. Horticulture Crops												
A Drip Irrigation												
1	Guava	6 x 6	1.00	43358.00	21462.21	2384.69	19511.10	10	10.00	21462.10	23945.50	239459.00
2	Mango	10 x 10	1.00	32727.00	16199.87	1799.99	14727.15	10	10.00	161998.70	17999.90	179998.60
3	Sugarcane	1.2 x 0.6	1.00	159377.00	78891.62	8765.74	71719.65	70	70.00	5522413.40	613601.80	6136015.20
	Sugarcane	1.2 x 0.6	2.00	303028.00	122726.34	13636.26	166665.40	0	0.00	0.00	0.00	0.00
	Total							90.00	90.00	5899034.20	655443.60	6554482.60
C Mini Sprinkler Irrigation												
01	Leafy Vegetable	10 x 10	0.40	57117.50	28273.16	3141.46	25702.88	150	60.00	4240974.00	471219.00	4712193.00
	Leafy Vegetable	10 x 10	1.00	117667.50	58245.41	6471.71	52950.38	51	51.00	2970515.91	330057.21	3300573.12
12	Total							201	111.00	7211489.91	801276.21	8012766.12
D Portable Sprinkler Irrigation												
1	Leafy Vegetable	5 x 5	1.00	26985.00	13357.58	1484.18	12143.25	0	0.00	0.00	0.00	0.00
	TOTAL							0	0.00	0.00	0.00	0.00
E Rain GUN												
1	Large volume sprinklers	75mm	1.00	47658.75	23591.08	2621.23	21446.44	100	100.00	2359108.00	262123.00	2621231.00
	Total							100.00	100.00	2359108.00	262123.00	2621231.00
	Grand Total							391.00	301.00	15469632.11	1718847.81	17188479.92

AAP 2025-26 under RKVY(PDMC)

2142

Sl. No.		Particular / Crop		Spacing (mxm)		Rate of Assistance						SC Beneficiary			
						Area (ha)	Total cost including 25% extra	Gol Share	State Share	Total No of Beneficiaries	Total Area	Gol Share	State Share	Total subsidy	
01	02	03	04	05	06	07	21	22	23	24	25				
1. Horticulture Crops															
A Drip Irrigation															
1	Guava	6 x 6	1.00	43358.00	21462.21	2384.69	5	5.00	107311.05	11923.45	119234.50				
2	Mango	10 x 10	1.00	32727.00	16199.87	1799.99	5	5.00	80999.35	8999.95	89999.30				
3	Sugarcane	1.2 x 0.6	1.00	159377.00	78891.62	8765.74	10	10.00	788916.20	87657.40	876573.60				
	Sugarcane	1.2 x 0.6	2.00	303028.00	122726.34	13636.26	0	0.00	0.00	0.00	0.00			0.00	
	<b>Total</b>						20.00	20.00	977226.60	108580.80	1085807.40				
C Mini Sprinkler Irrigation															
01	Leaty Vegetable	10 x 10	0.40	57117.50	28273.16	3141.46	30	12.00	848194.80	94243.80	942438.60				
	Leaty Vegetable	10 x 10	1.00	117667.50	58245.41	6471.71	0	0.00	0.00	0.00	0.00			0.00	
12	<b>Total</b>						30.00	12.00	848194.80	94243.80	942438.60				
D Portable Sprinkler Irrigation															
1	Leaty Vegetable	5 x 5	1.00	26985.00	13357.58	1484.18	0	0.00	0.00	0.00	0.00			0.00	
	<b>TOTAL</b>						0	0.00	0.00	0.00	0.00			0.00	
E Rain GUN															
1	Large volume sprinklers	75mm	1.00	47658.75	23591.08	2621.23	30	30.00	707732.40	78636.90	786369.30				
	<b>Total</b>						30.00	30.00	707732.40	78636.90	786369.30				
	<b>Grand Total</b>						80.00	62.00	2533153.80	281461.50	2814615.30				

AAP 2025-26 under RKVY(PDMC)

Sl. No.	Particular / Crop	Spacing (mxm)	Rate of Assistance				Total (General + SC + ST)				
			Area (ha)	Total cost Including 25% extra	Gol Share	State Share	Total No of Beneficiaries	Total Area	Gol Share	State Share	Total subsidy
01	02	03	04	5	06	07	33	34	35	36	37
1. Horticulture Crops											
A Drip Irrigation											
1	Guava	6 x 6	1.00	43358.00	21462.21	2384.69	15	15.00	321933.15	35770.35	357703.50
2	Mango	10 x 10	1.00	32727.00	16199.87	1799.99	15	15.00	242998.05	26999.85	269997.90
3	Sugarcane	1.2 x 0.6	1.00	159377.00	78891.52	8765.74	80	80.00	6311329.60	701259.20	7012588.80
	Sugarcane	1.2 x 0.6	2.00	303028.00	122726.34	13636.26	0	0.00	0.00	0.00	0.00
	Total						110.00	110.00	6876260.80	764029.40	7640290.20
C Mini Sprinkler Irrigation											
01	Leafy Vegetable	10 x 10	0.40	57117.50	29273.16	3141.46	180	72.00	5089188.80	565462.80	5654631.60
	Leafy Vegetable	10 x 10	1.00	117667.50	58245.41	6471.71	51	51.00	2970566.91	330108.21	3300675.12
	Total						231.00	123.00	8059735.71	895571.01	8955306.72
D Portable Sprinkler Irrigation											
1	Leafy Vegetable	5 x 5	1.00	26985.00	13357.58	1484.18	0	0.00	0.00	0.00	0.00
	TOTAL						0	0.00	0.00	-0.00	0.00
E Rain GUN											
1	Large volume sprinklers	75mm	1.00	47658.75	23591.08	2621.23	130	130.00	3066840.40	340759.90	3407600.30
	Total						130.00	130.00	3066840.40	340759.90	3407600.30
	Grand Total						471.00	363.00	18002836.91	2000360.31	20003157.22

D  
 21/02/25  
 21/02/25  
 21/02/25



कार्यालय

0135-2678078  
0135-2672404

2144

फैक्स : 0135-2672337 Annexure-6  
ई-मेल : upsvnn@gmail.com

उत्तराखण्ड पेयजल संसाधन विकास एवं निर्माण निगम  
प्रधान कार्यालय 11-मोहिनी रोड, देहरादून

पत्रांक: 1177 / नागर अनुभाग - NGT / 76 दिनांक: 04 / 10 / 2025

सेवा में,

सदस्य सचिव,  
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड,  
गौरा देवी पर्यावरण भवन,  
46 बी, आई0टी0 पार्क, सहस्त्रधारा रोड,  
देहरादून, उत्तराखण्ड।

विषय- मा0 राष्ट्रिय हरित प्राधिकरण में योजित मूल आवेदन संख्या 632/2022 वी0के0 त्यागी बनाम उत्तराखण्ड राज्य एवं अन्य के सम्बन्ध में।

महोदय,

उपरोक्त विषयक दिनांक 03.10.2025 को सांय 5:45 बजे मुख्य सचिव सभाकक्ष (भू-तल) में मा0 राष्ट्रिय हरित प्राधिकरण में योजित मूल आवेदन संख्या 632/2022 वी0के0 त्यागी बनाम उत्तराखण्ड राज्य एवं अन्य में मा0 प्राधिकरण द्वारा पारित आदेश दिनांक 03.07.2025 पर विचार-विमर्श हेतु आयोजित बैठक में आपके द्वारा प्रदत्त निर्देश कि पेयजल निगम के सम्बन्धित बिन्दु में रुड़की में वर्तमान स्थित सीवरेज इन्फ्रास्ट्रक्चर का विवरण भी सम्मिलित कर लिया जाय, का समावेश करते हुये पेयजल निगम से सम्बन्धित बिन्दु पर संशोधित आख्या संलग्न कर सादर अग्रोत्तर कार्यवाही हेतु प्रेषित की जा रही है।

संलग्नक-उपरोक्तानुसार।

भवदीय

*Byanendra*  
4-10-25  
(जी0पी0 सिंह)

महाप्रबन्धक, (बा0स0कार्य0 / जे0जे0एम0 अर्बन)

पू0 सं0 एवं दिनांक तदैव।

प्रतिलिपि-: (संलग्नक सहित)।

1. मुख्य अभियन्ता (मु0), प्रधान कार्यालय, उत्तराखण्ड पेयजल निगम, देहरादून।
2. महाप्रबन्धक, निर्माण मण्डल (गंगा), उत्तराखण्ड पेयजल निगम, हरिद्वार।
3. परियोजना प्रबन्धक, निर्माण एवं अनुरक्षण इकाई गंगा, उत्तराखण्ड पेयजल निगम, हरिद्वार।

*Byanendra*  
04-10-25  
महाप्रबन्धक, (बा0स0कार्य0 / जे0जे0एम0 अर्बन)



कार्यालय

0135-2678078  
0135-2672404

2145

फैक्स : 0135-2672337  
ई-मेल : upsvnn@gmail.com

उत्तराखण्ड पेयजल संसाधन विकास एवं निर्माण निगम  
प्रधान कार्यालय 11-मोहिनी रोड, देहरादून

पत्रांक: / नागर अनुभाग - / दिनांक: ..... / /2025

सेवा में,

सदस्य सचिव,  
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड,  
गौरा देवी पर्यावरण भवन,  
46 बी, आई0टी0 पार्क, सहस्त्रधारा रोड़,  
देहरादून, उत्तराखण्ड।

विषय- मा0 राष्ट्रीय हरित प्राधिकरण में योजित मूल आवेदन संख्या 632/2022 वी0के0 त्यागी बनाम उत्तराखण्ड राज्य एवं अन्य के सम्बन्ध में।

महोदय,

उपरोक्त विषयक दिनांक 03.10.2025 को सांय 5:45 बजे मुख्य सचिव सभाकक्ष (भू-तल) में मा0 राष्ट्रीय हरित प्राधिकरण में योजित मूल आवेदन संख्या 632/2022 वी0के0 त्यागी बनाम उत्तराखण्ड राज्य एवं अन्य में मा0 प्राधिकरण द्वारा पारित आदेश दिनांक 03.07.2025 पर विचार-विमर्श हेतु आयोजित बैठक में आपके द्वारा प्रदत्त निर्देश कि पेयजल निगम के सम्बन्धित बिन्दु में रूड़की में वर्तमान स्थित सीवरेज इन्फ्रास्ट्रक्चर का विवरण भी सम्मिलित कर लिया जाय, का समावेश करते हुये पेयजल निगम से सम्बन्धित बिन्दु पर संशोधित आख्या संलग्न कर सादर अग्रेत्तर कार्यवाही हेतु प्रेषित की जा रही है।

संलग्नक-उपरोक्तानुसार।

भवदीय

*Byanendra*  
04-10-25  
(जी0पी0 सिंह)

महाप्रबन्धक,(बा0स0कार्य0/जे0जे0एम0 अर्बन)

पृ0 सं0 एवं दिनांक तदैव।

प्रतिलिपि-: (संलग्नक सहित)।

1. मुख्य अभियन्ता (मु0), प्रधान कार्यालय, उत्तराखण्ड पेयजल निगम, देहरादून।
2. महाप्रबन्धक, निर्माण मण्डल (गंगा), उत्तराखण्ड पेयजल निगम, हरिद्वार।
3. परियोजना प्रबन्धक, निर्माण एवं अनुरक्षण इकाई गंगा, उत्तराखण्ड पेयजल निगम, हरिद्वार।

महाप्रबन्धक,(बा0स0कार्य0/जे0जे0एम0 अर्बन)

**In the matter of OA No. 632 of 2022  
V.K. Tyagi Vs. Sate of Uttarakhand**

**Activities to be undertaken in compliance of the orders passed by the Hon'ble NGT.**

S.N.	Activities	Name of the Department from which Execution Plan of Actions may be sought	Budget Utilized/ Available (Rs.)	Estimated Budget (Rs.)	Timeline for execution of proposed activities
3	<b>Tapping of Drains discharging domestic sewage/industrial effluents in it discharged in it.</b> i. Identification of drains and Tapping of drains discharging domestic sewage in to river Solani. ii. Establishment of Interception & Diversion (I&D) structures for drains and appropriate capacities STPs for treatment for domestic wastewater drains.	In Roorkee town, a sewerage system scheme sanctioned by UUSDA (Uttarakhand Urban Sector Development Agency), Govt. of Uttarakhand under ADB financial assistance program. under this scheme, out of total 40 wards of Roorkee town only 12 wards were fully covered by sewerage network and 8 wards were partially covered with sewerage network. Sewerage system comprising total length of 78 KM along with 02 nos. sewage pumping stations and 33 MLD sewage treatment plant at Saliyar has been executed under this scheme. Thus only partial coverage of Roorkee town by sewerage system has been so far achieved.	NA	Rs. 15664.09 Lakh	Preparatory Work:06 Months  Execution of Capital works: 24 Months.
4	<b>Rehabilitation and Management of Solani River Catchment area.</b>	<b>Uttarakhand Peyjal Nigam:</b> Uttarakhand Peyjal Nigam (UKPJN) has identified 13 drains discharging wastewater in to river Solani at Roorkee. UKPJN has prepared a proposal for following activities: i. Nala Tapping (I&D Structure): 10 Nos. for 13 drains. ii. Interception/Carrier Lines: 4.02 Km. (Di K-7 pipes, 250-800mm dia). iii. Sewage Pumping Station (SPS) 01 Nos. at Shamshan Ghaat, Mahigram to collect flow of 09 drains. iv. Rising Main: 3.20 Km. 600mm dia DI K-9 pipes (from SPS to STP) v. Sewage treatment plant: 01 No. 14 MLD capacity near Shamshan Ghaat.			
4.1	<b>Pollution Control and Waste Management:</b> i. Sewage Treatment Plants (STPs): Establish of STPs in urban centers to treat sewage and ensure discharge meets environmental standards.	<b>Uttarakhand Peyjal Nigam:</b> Uttarakhand Peyjal Nigam has prepared a proposal for Interception and Diversion of 13 identified drains and establishment of 01 SPS and 01 STP		Activities covered und Point No. 3 (i) & (ii)	Activities covered und Point No. 3 (i) & (ii)



# कार्यालय नगर आयुक्त, नगर निगम रूडकी-जिला हरिद्वार

ईमेल- nagarnigamroorkee@gmail.com



क्रमांक : 1066 / लेखा अनु0 / न0नि0रूडकी / 2025-26

दिनांक : 6.10.2025

सेवा में,

जिलाधिकारी,

हरिद्वार ।

विषय :- मा0 हरित प्राधिकरण में योजित मूल आवेदन संख्या 632/2022 वी0के त्यागी बनाम उत्तराखण्ड राज्य एवं अन्य के सम्बन्ध में ।

महोदय,

उपरोक्त विषयक माननीय हरित प्राधिकरण में योजित मूल आवेदन संख्या 632/2022 वी0के त्यागी बनाम उत्तराखण्ड राज्य एवं अन्य के सम्बन्ध में सादर अवगत कराना है कि नगर निगम,रूडकी को एस0बी0एम0 1.0 के अन्तर्गत (450-TPD-ठोस अपशिष्ट प्रबन्धन प्राजेक्ट, रूडकी क्लस्टर-रूडकी, झबरेडा, लक्सर मंगलौर, लण्डौरा, भगवानपुर एवं पिरान कलियर) की डी0पी0आर0 उत्तराखण्ड शासन द्वारा दिनांक 7 जनवरी 2022 को धनराशि रू0 4627.41 लाख स्वीकृत की गई है, जो कि निम्नानुसार प्राप्त होने है :-

1. एस0बी0एम0 योजना की मद से	रू0 1595.61 लाख
2. राज्य वित्त आयोग की मद से	रू0 2292.02 लाख
3. 15 वॉ वित्त आयोग की मद से	रू0 739.78 लाख
कुल धनराशि	रू0 4627.41 लाख

वर्तमान में नगर निगम,रूडकी को उक्त कार्य हेतु एस0बी0एम0-1.0 योजना की मद से 693.72 लाख प्राप्त हुए है जिसके सापेक्ष नगर निगम, रूडकी द्वारा निम्न प्रकार उपयोग कर लिया गया है :-

1. कूड़ा एकत्रिकरण के लिये वर्ष 2024 में 12 नग डीजल हुपर ट्रीपर क्रय किये गये :- धनराशि रू0 111.48 लाख
2. नगर निगम,रूडकी के पास अवशेष धनराशि :- धनराशि रू0 582.24 लाख
3. अवशेष धनराशि के सापेक्ष नगर निगम,रूडकी द्वारा माह मार्च 2025 में सालियर ट्रेनिंग ग्राउन्ड की चाहर दीवारी के कार्य की ई-निविदा किये जाने के उपरान्त कार्य आदेश 1 जुलाई 2025 में जारी किया जा चुका है :- धनराशि रू0 136-00 लाख

उक्त के अतिरिक्त अवगत कराना है कि 450 TPD-ठोस अपशिष्ट प्रबन्धन के लिये सयंत्र लगाने हेतु पर्यावरण मंजूरी के लिये नगर निगम,रूडकी द्वारा कार्यवाही की जा रही है।

अतः उक्तानुसार सूचना सादर प्रेषित।

भवदीय,

( राकेश चन्द्र तिवारी )  
नगर आयुक्त,  
नगर निगम रूडकी

**In the matter of OA No. 632 of 2022**  
**V.K. Tyagi Vs. Sate of Uttarakhand**  
**Compilation of Activities to be undertaken**  
 (Based on Information's received from Concern Departments)

S.N.	Activities	Name of the Department from which Execution Plan of Actions may be sought	Budget Utilized /Available (Rs.)	Estimated Budget (Rs.)	Timeline for execution of proposed activities
1	<b>Identification and Demarcation of its flood plain zone.</b>				
	i. Delineation of Floodplain by using <b>Hydrological &amp; hydraulic studies</b> of the river are conducted.	<b>Executive Engineer, Irrigation Division, Roorkee:</b> 1. All flood plain related field activities i.e. Hydrological & hydraulic studies/modeling, ground truthing and temporary demarcation on ground using 1:25 years and 1:100 years flood returned period data etc. have been carried out and Draft Flood Plain Zoning notification was issued on dated 14.10.2024. Hearings on objections were conducted on 28.12.2024 and proposal is under consideration before the State Government.	<b>Rs. 35.00 Lakh (Utilized)</b>	--	Completed
	ii. Classification of Flood plain zones.				
	iii. Ground truthing of demarcation of Flood Plain Zone.				
	iv. Floodplain zoning maps and regulations are officially <b>notified</b> by the state government.				
	v. Public awareness campaigns are conducted to inform local residents, farmers, and industries.				

	vi. Local bodies integrate FPZ norms into <b>land-use plans, master plans, and building bye-laws.</b>				
		2. Permanent Demarcation pillars of Flood Plain Zoning.	--	<b>Rs. 97.60 Lakh</b>	6 Months (After final notification of Flood Plain Zoning).
<b>2</b>	<b>Identification and removal of encroachments on its river bed/catchments area</b>				
	i. Identification of encroachment on Solani River bed/catchments area.	<b>Irrigation Department Uttarakhand.</b>			
	ii. Removal of encroachment on Solani River bed/catchments area.	No encroachment on Solani River bed /Catchment is reported.	NA	NA	NA
<b>3</b>	<b>Tapping of Drains discharging domestic sewage/industrial effluents in it for ensuring that untreated domestic sewage/industrial effluents is not discharged in it.</b>				
	i. Identification of drains and Tapping of	<b>Uttarakhand Peyjal Nigam:</b>	NA		

	<p>drains discharging domestic sewage in to river Solani.</p> <p>ii. Establishment of Interception &amp; Diversion (I&amp;D) structures for drains and appropriate capacities STPs for treatment for domestic wastewater drains.</p>	<p>In Roorkee town, a sewerage system scheme sanctioned by Uttarakhand Urban Sector Development Agency (UUSDA), Govt. of Uttarakhand under ADB financial assistance program.</p> <p>Under this scheme, out of total 40 wards of Roorkee, only 12 wards were fully covered by sewerage network.</p> <p>Sewerage system comprising total length of 78 Km along with 02 Nos. of Sewage Pumping Station (SPSs) and 33 MLD capacity Sewage Treatment Plant (STP) at Saliyar has been executed under this scheme. Thus only partial coverage of Roorkee town by sewerage system has been achieved so far.</p> <p>Uttarakhand Peyjal Nigam (UKPJN) has identified 13 drains discharging wastewater in to river Solani at Roorkee. UKPJN has prepared a proposal for following activities:</p> <p>i) Nala Tapping (I&amp;D Structure): 10 Nos. for 13 drains.</p> <p>ii) Interception/Carrier Lines: 4.02 Km.</p>		<p><b>Rs.</b> <b>15664.09</b> <b>Lakh</b></p>	<p>Preparatory Work: 06 Months</p> <p>Execution &amp; Capital works: 24 Months.</p>
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		(Di K-7 pipes, 250-800 mm dia). iii) Sewage Pumping Station (SPS): 01 Nos. at Shamshan Ghaat, Mahigram to collect flow of 9 drains). iv) Rising Main: 3.20 Km. 600 mm dia DI K-9 pipes (from SPS to STP) v) Sewage treatment plant: 01 No. 14 MLD capacity near Shamshan Ghaat.			
	iii. Identification of drains discharging industrial effluents in to river Solani for ensuring that untreated industrial effluents is not discharged in to Solani river.	<b>Uttarakhand Pollution Control Board, Regional Office, Roorkee:</b>  No industrial drain discharge in to the River Solani. However, strict vigilance will be carried out. Water Quality Monitoring at upstream and downstream of Roorkee at Solani River will be carried out on monthly basis from September, 2025 onwards.	NA	No additional budget is required.	<b>Proposed Time Frame:</b> Till December 2025-all GPI and Red units Till March 2026: All orange Units
4	<b>Rehabilitation and Management of Solani River Catchment area.</b>				
4.1	<b>Pollution Control and Waste Management:</b>				
	i. Sewage Treatment Plants (STPs): Establish of STPs in urban	<b>Uttarakhand Peyjal Nigam:</b>  Uttarakhand Peyjal Nigam has prepared a		<b>Activities covered under Point No. 3 (i) &amp; (ii).</b>	Activities covered under Point No.

	centers to treat sewage and ensure discharge meets environmental standards.	proposal for inter caption and Diversion of 13 identified drains and establishment of 01 SPS and 01 STP.			3 (i) & (ii).
ii.	Industrial Effluent Treatment: Mandatory installation of effluent treatment plants by industries to ensure compliance with strict environmental discharge norms.	<p><b>Uttarakhand Pollution Control Board, Regional Office, Roorkee:</b></p> <p>Industrial units generate process wastewater is mandatory to establish and operated Effluent Treatment Plant (ETP) of appropriate capacity. Performance assessment of ETPs is done from time to time. In case of non-compliance or non-performance w.r.t. to outlet standards prescribed under the Environment (Protection) Rules, 1986 (as amended), action is taken under section 33(A) of the Water (Prevention and Control of Pollution) Act, 1974 (as amended), which includes issuance of Show Cause Notice or Closure Order and imposition of an environmental compensation.</p>		<b>No additional budget is required.</b>	Regular activity.
iii.	Solid Waste Management: Implementing an integrated solid waste	<p><b>i) Nagar Nigam, Roorkee:</b></p> <p>A proposal of Rs. 4627.41 Lakh has been approved for</p>	<b>Rs. 693.72 Lakh</b>	<b>Rs. 4627.41 Lakh</b>	--

	<p>management system in urban areas to ensure proper segregation, collection, and disposal, preventing river</p>	<p>establishment of Integrated Solid Waste Management (450 TPD) to Roorkee cluster. An Environmental Clearance has been obtained for establishment of Integrated Solid Waste Management facility.</p> <p>Door-to-Door waste collection is being carried out from all 40 wards. About 130-140 MT/day solid waste is generated and disposed through third party. No solid waste is being disposed in to river Solani.</p>			
		<p><b>ii) Nagar Panchayat, Bhagwanpur:</b> Door-to-Door waste collection is being carried out from all 09 wards. Collected waste is being transported to trenching ground of Nagar Nigam Roorkee at Saliyar for disposal.</p> <p>MRF and composting unit is under construction.</p> <p>DPR of Rs. 27.10 Lakh has been submitted to</p>	NA	Rs. 27.10 Lakh.	04 Months

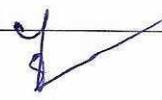
		Directorate of Urban Development for approval.			
4.2	<b>Ecosystem Restoration:</b>				
	i. Afforestation and Riparian Buffer Zones: Planting native riparian vegetation to stabilize riverbanks, enhance biodiversity, and naturally filter pollutants before entering the Solani river.	A total of 6000 Nos. of various plant species are proposed to be planted in the areas of village Rampur, Ibrahimpur, Malakpur-Latifpur & Roorkee. The estimated cost is around Rs. 226.39 Lakh. Above activities to be carried out by the Haridwar Forest Division, Haridwar:	NA	Rs. 226.39 Lakh	06 Months
	ii. Wetland Creation and Restoration: Restoring wetlands in catchment areas to naturally filter water, trap sediments, absorb nutrients, and support wildlife habitats.	<b>Executive Engineer, Irrigation Division, Roorkee:</b>  No wetland is located in the catchment area of river Solani, therefore, no activity is proposed.	NA	NA	NA

	<p>iii. Bioremediation: Using plants, microbes, and fungi for bioremediation to naturally degrade pollutants and restore Solani river ecosystem balance.</p>	<p><b>Executive Engineer, Irrigation Division, Roorkee:</b> Considering the nature of river Solani, bio-remediation is not feasible for river Solani.</p> <p>However, the Uttarakhand Pollution Control Board will carry out source inventory along the catchment area of river Solani and also explore the possibilities of implementation of bio-remediation, if any.</p>	NA	NA	NA
4.3	<p><b>Water Resource Management:</b></p> <p>i. Rainwater Harvesting: Promoting rainwater harvesting to recharge groundwater, reduce runoff, and sustain river base flow in dry periods.</p> <p>ii. Check Dams and Reservoirs: Building check dams and reservoirs in catchment areas to store rainwater, recharge groundwater, and regulate</p>	<p><b>Executive Engineer, Irrigation Division, Roorkee:</b> Estimate of 9 Nos. of check dams proposed in tributaries of river Solani in Bhagwanpur Block for restoration and recharge of groundwater costing around Rs. 49.38 Lakh.</p>	--	Rs. 49.38 Lakh	6 Months

	river flow during dry periods.				
iii. Efficient Irrigation Practices: Promoting drip and sprinkler irrigation to enhance water efficiency and reduce agricultural runoff.	<b>Executive Engineer, Irrigation Division, Roorkee:</b> The Executive Engineer, Tubewell Division, Roorkee has already submitted a proposal for reconstruction of 07 Nos. failure Tubewells based on sprinkler irrigation. Proposal is under consideration before the Government level.	NA	Rs. 613.16 Lakh	Not specified	
	<b>Chief Horticulture Officer, Haridwar:</b> The Chief Horticulture Officer Haridwar has submitted a proposal of Rs. 281.46 Lakh under the Pradhanmantri Micro Irrigation Scheme (RKVY/PDMC) for financial assistance. The Proposal comprising of Drip Irrigation, Mini Sprinkler Irrigation, Portable Sprinkler Irrigation, Rain Gun systems for various horticultural crops.	NA	Rs. 281.46 Lakh	Year 2025-26	
4.4	<b>Community Engagement and Awareness:</b>				

<p>i) Public Awareness Campaigns: Organizing awareness campaigns through schools, colleges, and community centers to educate locals on river conservation and pollution reduction.</p>	<p><b>Uttarakhand Pollution Control Board, Regional Office, Roorkee:</b></p> <p>Awareness campaigns with active participation of school, colleges and communities will be carried out. Various environmental components viz. water quality of river, sewage management, solid waste management</p>	<p>--</p>	<p>Rs. 2.0 Lakh</p>	<p>06 Months</p>
<p>ii) Community Participation: Empowering communities to monitor, clean, and restore rivers through active participation and ownership.</p>	<p>plastic waste management, river conservation, pollution reduction etc. through engagement of voluntary organization and community-based organizations.</p>			
<p>iii) Sustainable Practices Promotion: Promoting sustainable farming practices to minimize chemical runoff and protect river health.</p>				
<p>iv) Regulatory Framework: Strengthening enforcement of water pollution laws through regular</p>	<p><b>Uttarakhand Pollution Control Board, Regional Office, Roorkee:</b></p> <p>Industrial units generate process wastewater is mandatory to establish</p>	<p>--</p>	<p>No additional budget is required for the same.</p>	<p>Regular activity</p>

<p>monitoring and strict penalties to ensure compliance.</p>	<p>and operated Effluent Treatment Plant (ETP) of appropriate capacity. Performance assessment of ETPs is done from time to time. In case of non-compliance or non-performance w.r.t. to outlet standards prescribed under the Environment (Protection) Rules, 1986 (as amended), action is taken under section 33(A) of the Water (Prevention and Control of Pollution) Act, 1974 (as amended), which includes issuance of Show Cause Notice or Closure Order and imposition of an environmental compensation.</p> <p>Similarly, the industrial units generating hazardous wastes through their manufacturing operations is required to ensure appropriate handling, collection, storage and disposal of hazardous wastes as per provisions of the Hazardous &amp; Other Wastes (Management &amp; Transboundary Movement) Rules, 2016 (as amended).</p>			
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		<p>In case of non-compliance w.r.t. to stipulated norms and guidelines issued by the Central Pollution Control Board from time to time, action is taken under section-5 of the Environment (Protection) Act, 1986 (as amended), which includes issuance of Show Cause Notice or Closure Order and imposition of an environmental compensation.</p>			
	<p>v) Inter-agency Coordination: Enhancing collaboration among government agencies, NGOs, and local bodies for a unified and effective river rejuvenation approach.</p>				
	<p>vi) Funding and Incentives: Mobilizing funding and incentives from government, international bodies, and private sector to support river rejuvenation and</p>				

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	sustainable practices.				
		Total	728.72 Lakh	21588.59 Lakh	

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